

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) to (c) A statement giving the information is attached. [See Appendix VIII, annexure No. 21.]

FLAG STATION AT KALYANPUR

920. Shri B. N. Kureel: Will the Minister of Railways be pleased to state:

(a) whether Government have decided to open a flag station at Kalyanpur between Unchahar and Lachhmanpur Railway stations in District Rai Bareli (U. P.); and

(b) if so, when the work is expected to be started?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Yes.

(b) It is not possible to indicate the date when the work will commence, as this depends on the acquisition of land which is in hand.

DALMAU-DARYAPUR LINE

921. Shri B. N. Kureel: Will the Minister of Railways be pleased to state:

(a) whether Government have decided to reopen the Railway line from Dalmau to Daryapur *via* Unerni which was suspended during the last War; and

(b) if so, when the work is expected to be started?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Not yet, Sir.

(b) Does not arise.

TRUNK LINE

**922. { Thakur Jugal Kishore Sinha :
Shri Gidwani :**

Will the Minister of Communications be pleased to lay on the Table of the Lok Sabha a statement showing:

(a) the number of times the trunk line between Patna and Delhi went out of order in 1955 and their duration;

(b) the steps that have been taken to minimise the frequencies of such interruptions; and

(c) with what results?

The Minister in the Ministry of Communications (Shri Raj Bahadur):

(a) In the year 1955, the Patna-Delhi trunk circuit was out of order on 266 occasions. The average duration of an interruption was 2:00 hrs. not taking into account the general breakdown of lines totalling 100 hours.

(b) Most of the interruptions were caused by copper wire thefts in Sections Patna-Banaras and Banaras-Lucknow and consequent disturbances to lines due to repair work. Close liaison is maintained with the Police and certain other measures are being adopted to discourage the thefts.

(c) The additional measures referred are in the process of introduction and the results are awaited.

ANDAMAN ISLANDS

923. Dr. Rama Rao: Will the Minister of Food and Agriculture be pleased to state:

(a) to whom the timber contract in the Andamans has been given.

(b) the terms of the contract;

(c) how much of royalty is in arrears as on 1st January, 1956;

(d) whether a saw mill and plywood factory have been established; and

(e) if not, the steps that have been taken to enforce the terms of agreement?

The Minister of Food and Agriculture (Shri A. P. Jain): (a) Messrs P. C. Ray & Co. (India) Ltd., 4, Lyons Range, Calcutta.

(b) The terms of the contract are contained in (i) a copy of the Agreement of Licence placed in the Library